

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT-I

56. IA 15/2021,

CA 16/2021,

IA 61/2022

In

CP 3638/MB/2018

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

MS. ANU JAGMOHAN SINGH, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2023**

NAME OF THE PARTIES: Union of India

V/s

Infrastructure Leasing & Financial Services Ltd & Ors.

Section 242(4), 241-242 of Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
02.06.2023.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

--Rajeev--

Sd/-

H. V. SUBBA RAO
Member (Judicial)